IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

(IB)-459/ND/2017

In the matter of:

Aarti Industries Ltd

....PETITIONER

Vs.

Veekay Polycoats Ltd

.. RESPONDENT

SECTION:

Under Section 9 of IBC, 2016

Order delivered on 19.12.2017

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. Prabhat Chaurasia, Advocate

For the Respondent/Corporate Debtor: -

For the Intervener

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ORDER

At the request of the Learned Counsel for the petitioner, the matter is adjourned to 20.12.2017 for enquiry.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 19.12.2017